

104/09
CCP No. 28/1

30.3.2011

For Applicant: Sri P.K. Shah for Sri R.K. Upadhayay
For Respondents: Sri S.P. Singh .

M.P. No. 28/2011 : This application for taking the Compliance Affidavit on record, is allowed.

Concededly the compliance has already been made in this case. Even Sri P.K. Shah holding brief for Sri R.K. Upadhayay learned counsel for the applicant fairly concedes it.

In view of the above, this contempt petition stands finally disposed of in full and final satisfaction. Notice stands discharged.

SP
(S.P. Singh)

M(A)

Singh
(Justice Alok K Singh)

M(J)

Girish/-

*Copy furnished
dated 30.3.11
for record
04-4-2011*